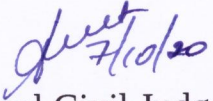


IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 08.10.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1706/2006	O.S. 608/2012
2. O.S. 720/2008	O.S. 774/2013
3. O.S. 874/2008	O.S. 648/2014
4. O.S. 500/2011	HEARING
HEARING	O.S. 1460/2014
5. O.S. 304/2008	O.S. 960/2016
6. O.S. 994/2010	O.S. 590/2018
7. FDP. 1/2012	O.S. 1230/2018
8. O.S. 1506/2013	O.S. 1420/2018
9. O.S. 424/2014	O.S. 686/2019
10. O.S. 840/2014	O.S. 890/2019
11. O.S. 968/2014	O.S. 590/2020
12. O.S. 1312/2007	O.S. 48/2015
EVIDENCE	O.S. 646/2020
13. O.S. 608/2011	EVIDENCE
14. O.S. 1128/2013	O.S. 1180/2015
15. O.S. 108/2009	O.S. 1012/2018


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 08.10.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 544/2005	16) O.S 976/2015
2) O.S 2312/2007	17) O.S 1428/2015
3) O.S 506/2012	18) O.S 704/2016
4) O.S 1612/2012	19) O.S 812/2016
5) O.S 1266/2015	20) O.S 872/2016
6) O.S 1472/2015	21) O.S 1030/2016
7) O.S 918/2016	22) O.S 38/2017
HEARING	23) O.S 402/2017
8) Mis. 2/2009	24) O.S 980/2018
9) O.S 884/2009	25) O.S 1168/2018
10) O.S 690/2011	26) O.S 910/2019
11) O.S 114/2012	27) O.S 1220/2019
12) O.S 1022/2012	28) O.S 1660/2019
13) Ex. 41/2012	29) O.S 130/2020
14) O.S 90/2014	30) O.S 864/2020
15) O.S 1026/2014	

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.